

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-507
IB-418/ND/2020

IN THE MATTER OF:

Vinod Kumar

....Applicant

Vs.

Aaryany Creations Pvt. Ltd.

.....Respondent

SECTION

U/s 9 IBC

Order delivered on 19.01.2023

CORAM:

SHRI P.S.N PRASAD,
HON'BLE MEMBER (JUDICIAL)

DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the Respondent : Ms. Purti Gupta, Ms. Heena

ORDER

Counsel for Operational Creditor is represented by Proxy Counsel and the Corporate Debtor is represented by the Counsel for the Corporate Debtor.

Both the parties' written submissions are available on the e-portal of the Tribunal. The order in this **matter is reserved.**

Sd/-

Sd/-

(DR. BINOD KUMAR SINHA)
MEMBER (T)

(SHRI P.S.N PRASAD)
MEMBER (J)